

**NATIONAL COMPANY LAW TRIBUNAL
JAIPUR BENCH**
(through web-based video conferencing platform)

Item No. 103
IA No. 252/JPR/2024
CP No. (IB)- 205/7/JPR/2019
Under Section 7 of IBC, 2016

In the matter of:

Punjab National Bank

.... Financial Creditor/Applicant

Versus

Atlas Alloy (India) Pvt. Ltd.

...Corporate Debtor/Respondent

Coram: HON'BLE MR. DEEP CHANDRA JOSHI, JUDICIAL MEMBER
HON'BLE MR. RAJEEV MEHROTRA, TECHNICAL MEMBER

Present Through Video Conferencing: -

For the Liquidator : Amol Vyas, Adv.

ORDER

IA No. 252/JPR/2024

Heard Mr. Amol Vyas, Adv. appearing on behalf of the Liquidator. This is 13th Progress Report for the end of the 12th Quarter ended on 31.03.2024 of Atlas Alloy (India) Private Limited (from 01.01.2024 to 31.03.2024). This Report is taken on record subject to just exceptions. IA No. 252/JPR/2024 stands disposed of accordingly.

Sdr

(Rajeev Mehrotra)
Technical Member

Sdr

(Deep Chandra Joshi)
Judicial Member

May 03, 2024